

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO.  
CA. NO. 16/108/2015

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.03.2017**

**NAME OF THE COMPANY:** M/s. Core Petroleum Ltd.

**SECTION OF THE COMPANIES ACT :** 621A

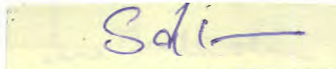
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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**Present:** Mr. Narender Singh, employee of the Company.

**ORDER**

Mr. Narender Singh, an employee of the applicant/petitioner submits that they wish to withdraw this present petition. However, there is no Power of Attorney in his favour. In view of the same, an adjournment has been prayed for.

To come up on 15.03.2017.

  
**(Ina Malhotra)**  
**Member Judicial**